

ITEM NO.4 REGISTRAR COURT SECTION III-A

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5147-5148/2024

UDAI NARAIN RAI (NOW MAJOR)

Appellant(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 09-08-2024 These appeals were called on for hearing today.

For Appellant(s)

Ms. Ashmita Bisarya, Adv.
Mr. Nirmal Kumar Ambastha, AOR

For Respondent(s)

Mr. Somesh Chandra Jha, AOR
Mr. Akash Kishore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 5147/2024

Respondent Nos. 4(i) and 9 to 12 have been deleted from the array of parties vide Court's order dated 9.12.2019.

Respondent Nos. 4(ii) to 4(v) are duly represented.

Service of notice is complete on respondent Nos. 1 to 3, 5(i) to 5(ii), 6(i) to 6(iii), 7, 8(i) to 8(ii), 13 & 14 but no one has entered appearance on their behalf.

The matter be processed for listing before the Hon'ble Court, under the rules.

C.A No. 5148/2024

Respondent No. 3 is duly represented.

Service of notice is complete on respondent Nos. 1 and 2 but no one has entered appearance on their behalf.

Service is complete.

Being complete matter, place the same before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG